

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:5483
ANSWERED ON:13.12.2010
CECA WITH CANADA
Deora Shri Milind Murlu

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government proposes to enter into a Comprehensive Economic and Cooperation Agreement (CECA) with Canada;
- (b) if so, the salient features thereof and the likely benefits to the country;
- (c) whether the Government has also sought views regarding the restrictive conditions on foreign and technical collaborations in the case of existing ventures and tie-ups in India; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) India and Canada have agreed to initiate negotiations for a comprehensive economic and partnership agreement (CEPA) between the two countries covering trade in goods, services and other areas of economic cooperation. A CEPA between India and Canada is likely to broaden and deepen mutual cooperation in all economic fields and encourage bilateral trade and investment flows.

(c) & (d) A discussion paper, on the policy provision requiring prior Government approval for foreign/ technical collaborations in case the foreign partner has existing ventures/tie-ups in India in the same field, has been released by the Department of Industrial Policy and Promotion. The text of the discussion paper along with views received thereon is available on the website <http://www.dipp.nic.in>.